

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-504
IB-886/ND/2022
IA/716/2024

IN THE MATTER OF:

Mr. Amarjit Singh Daswal

.....Applicant

Vs.

Punjab National Bank

.....Respondent

SECTION

U/s 94 IBC

Order delivered on 03.05.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :

For the Respondent : Ms. Harimohana N, Mr. VM Kannan, Advs. for R 9

For the RP : Ms. Komal Karva, Adv.

ORDER

IA/716/2024:-

This is a report filed by the Resolution Professional under Section 99 of the IBC, 2016. Heard the submission made by Ld. Counsel on behalf of the Resolution Professional. Issue notice to the Personal Guarantor and Financial Creditor for filing their response to this report. Notice be issued by all means and proof of service be filed. List this application on **14.06.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)